

valling conditions in Tihar Jail and its administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

(c) The Committee was set up on 9th October, 1990 for a period of three months. It took some time to provide accommodation and staff to the Committee. The Committee started effective functioning with effect from 21st November 1990. The Committee had to examine a large number of witnesses and reports. The term of the Committee, has, therefore, been extended upto 31st March, 1991.

(d) Several measures have been taken to improve the prevailing conditions. These include strengthening of security, better OPD facilities, increased drinking water and rec-

reational facilities, and more housing facilities for the jail staff.

Death in Police Custody in Delhi

1303. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the number of persons who died while under police custody in Delhi during the years 1990 and 1991 (till date), police station-wise;

(b) the reasons for death in each case; and

(c) the details of action taken against the erring police officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Three persons died in police custody as per the details given below:-

<i>Name of the Police Station</i>	<i>Year 1990</i>	<i>Year 1991 (upto 20-2-91)</i>
Model Town	1	—
Shahdara	—	1
R. K. Puram	—	1

(b) and (c). Inquest proceedings have been instituted in all the cases. Two police officials have been suspended and three transferred.

Pension Scheme to Journalists and Press Employees

1304. SHRI SURESH KODIKKUNNIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have proposed any pension scheme for journalists and press employees of all newspapers and have appointed a committee in this regard; and

(b) if so, the details of the scheme, the recommendations of the committee and by when the pension scheme is likely to begin?

THE MINISTER OF STATE IN THE

MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). The Government had earlier set up an Expert Group to work out a pension scheme for journalists and non-journalists employees of newspaper establishments. The Group had recommended two alternative pension schemes. The first scheme provides for payment of monthly pension ranging between Rs. 200/- to Rs. 400/- subject to payment of contribution of 5% per month. The second scheme provides for payment of monthly pension ranging between Rs. 200/- to Rs. 825/- subject to payment of contribution of 8.83% per month. Both these schemes were considered by the Central Board of Trustees, Employees' Provident Fund at their meeting held on 20th August, 1990 and they had set up a Sub-Committee to work out the details of the proposed pension scheme. The Sub-Committee has since finalised its report and the same is being placed before the Board at its ensuing meeting on the 7th March, 1991. After it is approved by the Board, Government will consider bringing forward a suitable legislative proposal for providing a pension scheme.

Ceramic Factory at Cochin

1305. SHRI SURESH KODIKKUNNIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have set up a Ceramic factory at Cochin;

(b) if so, the amount invested in this factory;

(c) whether the said factory has started functioning; and

(d) the details of employees working in this factory?

THE MINISTER OF STATE IN THE

PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) to (d). Do not arise.

Development Projects of Kerala Pending Clearance

1306. SHRI SURESH KODIKKUNNIL: Will the PRIME MINISTER be pleased to state.

(a) whether some development projects of Kerala are pending for approval of the Planning Commission;

(b) if so, the details thereof;

(c) the reasons for not giving clearance to these projects; and

(d) the time by which clearance is likely to be given to these projects?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

Poor Reception of T.V. Programmes In Remote Areas of Rajasthan and Gujarat

1307. SHRI KAILASH MEGHWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any complaint that programmes telecast by Doordarshan cannot be viewed clearly in remote areas of Gujarat and Rajasthan like Jaisalmer, Barmer and Banaskantha etc.;

(b) if so, whether the Government propose to set up a High Power Transmitter in